

Bombay, Calcutta, Madras etc. , but this facility is not available for Bhopal. Rewa is located at a distance of 50 km. from Satna. Which is a division and all types of educational institutions are located there. There are about 50,000 employees, who usually go to Bhopal. But there is only bus facility between Rewa and Bhopal which took 14 hours to reach there. Only one bogie is connected with Kashi Express from Satna to Bhopal, which is disconnected at Itarsi and connected with the passenger train as a result passengers face a lot of difficulties. Therefore, I request the Government to introduce a direct train between Satna and Bhopal immediately for the convenience of the passengers of Rewa, Sidhi, Satna, Panna Damoh, Sagar etc. districts.

(vii) **Need to revamp Neyveli Lignite Corporation, Tamil Nadu**

[English]

SHRI K. RAMAMURTHEE TINDIVANAM (Tindivanam): With a deep sense of responsibility and concern, I bring to the notice of the Government a huge loss suffered by the Neyveli Lignite Corporation, a Government of India undertaking in Tamil Nadu. Recently, because of undesired development, the whole of N.L.C. suffered heavily. Corporation's property was damaged and there was production loss. Power generation came to a grinding halt. When this happened, action was taken against the engineers in haste, as a result of which, the engineers went on strike. Around this time, a gas pipe got blown up, in which some of the employees and labourers lost their precious lives.

Barely five months ago, the Neyveli Lignite Corporation incurred heavy losses because of rains and floods which could have been averted with little circumspection. Even the buffer stock of Lignite was not maintained, resulting in the closure of the power plant, handicapping industries around.

This time also much the same thing happened. The chain of events led to loss of

property and human lives., which could have been averted had the officials been alert.

I, therefore, request the Central Government to look into the matter.

(viii) **Need to provide more railway facilities at Jharsuguda in Orissa**

SHRI SRIBALALAV PANIGRAHI (Deogarh): Sir, I would like to draw the kind attention of the Railway Minister to the genuine demands of the people of Jharsuguda and the neighbouring areas and request that necessary action be taken without further delay to bring this area under the jurisdiction of new Sambalpur division and construct an over-bridge or under-bridge at Chowkipara at Jharsuguda and make suitable arrangements for commuters to go to Patna and Allahabad etc.

MR. SPEAKER: The House is now adjourned for Lunch, to meet again at 2.40 p.m.

13.40 hrs.

The Lok Sabha then adjourned for Lunch till forty minutes past Fourteen of the Clock

The Lok Sabha re-assembled after Lunch at forty four minutes past Fourteen of the Clock.

(MR. DEPUTY SPEAKER - in the Chair)

PAPERS LAID ON THE TABLE

Memorandum of Understanding between the Electronics Trade and Technology Development corporation Ltd, New Delhi and Department of Electronics for 1992-93 etc.

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): Sir, on behalf of Shri

Rangarajan Kumarmangalam, I beg to lay on the table a copy each of the following papers (Hindi and English versions):

- (1) Memorandum of Understanding between the Electronics Trade and Technology Development Corporation Limited, New Delhi and the Department of Electronics for the year 1992-93. [Placed in Library See No LT-2424/92]
- (2) Memorandum of Understanding between the Computer Maintenance Corporation Limited, Delhi, and the Department of Electronics for the year 1992-93 [Placed in Library See No LT-2425/92]

**Eighth five Year Plan 1992-97 (VoIII)
and a statement for not laying
simultaneously the Hindi versions of
the said plan.**

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI SUKH RAM): I beg to lay on the table:-

- (1) A copy of the 'Eighth Five Year Plan 1992-97' (Volumes I and II) (English version only.)
- (2) a statement (Hindi and English versions) giving reasons for not laying simultaneously the Hindi version of the 'Eighth Five Year Plan 1992-97'. [Placed in Library See No LT-2426/92]

**Annual Accounts and Audit Report
of the Employees Provident Fund
Organisation, New Delhi for 1990-91
and a statement for delay in laying
these papers**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN

SINGH GHATOWAR): I beg to lay on the Table

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Employees Provident Fund Organisation, New Delhi for the year 1990-91 together with Audit Report thereon under sub-section (9) of section 5A of the Employees Provident Funds and Miscellaneous Provisions Act, 1952.
- (2) a statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No LT-2427/92]

**Memorandum of Understanding
between Coal India Ltd. and the
Ministry of Coal for
1992-93**

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Coal India Limited and the Ministry of Coal for the year 1992-93. [Placed in Library See No LT-2428/92]

**National Culture Policy - An approach
paper**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): Sir, on behalf of Kumari Selja. I beg to lay on the Table a copy of the National Culture Policy- An approach paper (Hindi and English Versions) [Placed in Library See No LT-2429/92]